NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No./193/7/HDB//2017
NAME OF THE COMPANY	
	Mahendra Investment Advisors Private
	Limited
NAME OF THE PETITIONER(S)	SEW Infrastructure Ltd
NAME OF THE RESPONDENT(S)	
*	Mahendra Investment Advisors Private
	Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr P.V. Amarmade france	Count	38 480 28289	11/3/2
K. SURESH KOMAR	Advocate	Accresh kmm e gnowit Ca	- Cely_

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. VIKRAM	Adv for 12 structur	vikram@ culaw chambers range of 4490/6/6	W

Heard Dr Amarnadha Prasad and Shri K. Suresh Kumar, Learned Counsels for the Petitioners and Shri P. Vikram, Learned Counsel for the Respondent. Shri P. Vikram, Learned Counsel is filing his vakalat today for the Respondent and takes notice and waives further notice in the matter and requested one week time to file his reply. Post the case on 03.11.2017.

Member (T)

Member (J)

Bm